

NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates, litigants and parties appearing in person that on **12th June, 2020 and 16th June, 2020** :

I

The Division Bench and Single Bench will take up the urgent hearing matters at 11.00 a.m. followed by Regular Board of admission matters.

II

The Litigants who do not have the means or access to video conferencing facilities may mention the matters through the unit installed in Court Rooms as follows:-

12th June, 2020 and 16th June, 2020		
The Hon'ble Shri Justice M. S. Sonak and The Hon'ble Smt. Justice M. S. Jawalkar	Division Bench	Court Room No.1
The Hon'ble Kum. Justice Nutan D. Sardessai	Single Bench	Court Room No.5

III

It is appealed to the Advocates to advise their clients to remain present in the Court, only if, their presence is absolutely necessary.

By Order,

High Court of Bombay at Goa,
Panaji, Goa

Date : 11th June, 2020

(Kiran A. Bagi)
Registrar (Judicial)